

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.172 of 2010.

Dated: 1st March, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Bihar Steel Manufacturers Association Appellant (s)

Versus

**Bihar Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Buddy A. Rangnadhan

Counsel for the Respondent (s) : Mr. Aabhas Parimal

ORDER

At the request of the learned counsel for the Respondent No.2, post the matter for hearing on **22.03.2011**.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Pk/rkt